

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:829
ANSWERED ON:10.12.2013
CASES INVESTIGATED BY NIA
Bais Shri Ramesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of cases being investigated by the National Investigation Agency (NIA) since its inception, case-wise; and State-wise;
- (b) the present status of each of such cases including persons arrested so far, case-wise; and State-wise;
- (c) the details of powers, jurisdiction assigned to NIA for uninterrupted investigation of the cases;
- (d) the rate of success achieved by the NIA so far, in dealing with cases assigned to it; and
- (e) the reasons for lower rate of success, if any, by the NIA during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): As per the information made available by the National Investigation Agency, the Agency is investigating 76 cases related to terrorism since its inception. The case-wise and state-wise details of the cases along with status of the each case including persons arrested is at Annexure-I.

(c): The powers and jurisdiction assigned to NIA have been provided in the National Investigation Agency Act, 2008 and National Investigation Agency (Manner of Constitution) Rules, 2008. The relevant extracts of the said Act and the Rules are at Annexure – II.

(d) & (e) – Out of the 76 cases registered by NIA, in 38 cases final reports under section 173 of CrPC have been filed after investigation. Out of these 38 cases, in 3 cases, trials have been concluded wherein 13 key accused have been convicted. Two of the convicts are common in all the above three cases. The remaining 38 cases are at various stages of investigation. As such the success rate of NIA is considerable.